



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.11.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 07.11.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1330 of 2024 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. With	07.11.2025	20.11.2025
2.	Comp. App. (AT) (Ins) No. 1345 of 2024	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	07.11.2025	20.11.2025
3.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	07.11.2025	21.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar